

**COURT- II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.179 of 2010 & IA No. 248 of 2010**

**Dated: 10<sup>th</sup> October, 2011.**

**Present :Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

<b>M/s. Patikari Power Private Ltd. ....</b>	<b>Appellant (s)</b>
<b>Versus</b>	
<b>Himachal Pradesh Electricity Regulatory Commission &amp; Ors. ....</b>	<b>Respondent (s)</b>

Counsel for the Appellant (s) : Mr. Tarun Johri  
Mr. Ankur Gupta

Counsel for the Respondent (s) : Ms. Surbhi Sharma, Adv. R-1  
Mr. M.G. Ramachandran &  
Mr. Anand K. Ganesan, Adv. R-2

**ORDER**

Heard learned counsel for the respondent no.2. Learned counsel for the respondent nos. 1 and 2 are directed to file their written submissions on or before 01.11.2011.

Post the matter for further hearing on 01.11.2011.

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**